

**GOVERNMENT OF INDIA
PRIME MINISTER
LOK SABHA**

UNSTARRED QUESTION NO:1497

ANSWERED ON:14.08.2013

CIVIL NUCLEAR AGREEMENT

Jeyadural Shri S. R.;Mitra Shri Somendra Nath

Will the Minister of PRIME MINISTER be pleased to state:

- (a) whether India and US have been engaged in any discussions recently on Civil Nuclear Agreement between the two countries;
- (b) if so, the details thereof;
- (c) whether Westinghouse Electric Company, USA and the Nuclear Power Company of India Limited (NPCIL) had signed a Memorandum of Understanding (MoU) to negotiate an Early Works Agreement (EWA) supporting future construction of nuclear power plants at the Mithivirdi site in Gujarat and if so, if the facts of the matter; and
- (d) whether the contract has been finalised and if so, the details thereof?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) :

(a)&(b) The Agreement for cooperation between the Government of India and the Government of the United States of America concerning Peaceful Uses of Nuclear Energy was signed on 10th October 2008. Discussions in regard to and review of implementation of the Agreement are held from time to time.

(c)&(d) Nuclear Power Corporation of India Limited (NPCIL) and M/s Westinghouse Electric Company (WEC), USA had signed a Memorandum of Understanding (MoU) that included negotiation of an early/pre-early Works Agreement. The discussions regarding supply of AP 1000 nuclear power reactors is, however, subject to outcome of ongoing techno-commercial negotiations between the two parties.